

**GOVERNMENT OF INDIA  
COAL  
LOK SABHA**

UNSTARRED QUESTION NO:1044  
ANSWERED ON:03.03.2010  
COAL PRODUCTION IN MCL  
Majumdar Shri Prasanta Kumar

**Will the Minister of COAL be pleased to state:**

- (a) the production of coal during each of the last three years in Mahanadi Coalfields Limited (MCL);
- (b) whether the MCL proposes to increase the production of coal during next three years;
- (c) if so, the details of action plan drawn in this regard;
- (d) whether the company proposes to extend leave benefits to employees; and
- (e) if so, the details thereof ?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL AND MINISTER OF STATE (INDEPENDENT CHARGE) IN THE STATISTICS & PROGRAMME IMPLEMENTATION(SHRI SRIPRAKASH JAISWAL)

(a): The production of Coal during each of the last three years in Mahanadi Coalfields Limited (MCL) are given below:-

( in million tones)  
2006-07 2007-08 2008-09  
80.00 88.01 96.34

(b) & (c): Yes, the production programme of MCL for the next three years is as under:-

(in million tones)  
2010-11 2011-12 2012-13

(BE) (Proj)  
116.75 125.10 138.00

The production will be increased by expanding existing mines, Bharatpur OCP, Bhubaneswari OCP, Hingula OCP, Lakhanpur OCP, Orient Mine No.1 & 2, Orient Mine No. 3 & HBI UG Mine. The Company plans to open new mines like Kamha OCP, Kulda OCP, Talcher(West) UG, Natraj UG during the next three years.

(d) & (e): The employees are given leave as per the provisions of Mines Act. NCWA and Standing Order. The particulars of leave extended to the employees with wages are listed below:-

(i) Earned Leave – 1 day of EL for 15 days of physical attendance in case of Underground employees and 1 day of EL for 20 days of physical attendance incase of Surface employees.

(ii) Sick Leave – 15 days in a year.

(iii) Casual Leave – 11 days in a year.

(iv) Special Leave – 6 months special leave for the employees suffering from Heart Disease, T.B. Cancer, Leprosy, Paralysis, Renal Diseases, HIV and Brain diseases.

(v) Injury Sick Leave - Employees who are injured on duty are given injury sick leave with full wages till they are declared fit for duty by the company's Medical Officer.

(vi) Maternity Leave- Six weeks anti-natal and six weeks post-natal is given to the female employees as per the Maternity Act.

(vii) Special Leave to the Office bearers of Central trade Unions ( 6 days ) for attending national conference.

(viii) National Holidays / Festival Holidays – 8 National / Festival Holidays are continued as per existing practice.